

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 15

IA No. 1538/2022
In
CP(IB) No. 315/Chd/Hry/2019
(Admitted)

Under Section 7, & 30(6) IBC 2016

In the matter of:-

Bank of India

...Petitioner/ Financial Creditor

Vs.

Vikas WSP Ltd.

...Respondent/ Corporate Debtor

Present: Mr. G.S. Sarin, PCS, for the applicant in IA No. 1538/2022.
Mr. Aalok Jagga, Advocate for the respondent in IA No. 1538/2022.

IA No. 1538/2022

At the request of learned proxy PCS for the applicant that the arguing counsel Ms. Munisha Gandhi, Senior Advocate could not appear today due to some personal difficulty. In view of the same, list the matter on 18.04.2023.

-sd-

(Subrata Kumar Dash)
Member (Technical)

March 13, 2023
SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)